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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/20/2017  
NAME OF THE PETITIONER(S) : CLOUDCHERRY ANALYTICS PRIVATE LTD  
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
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1)	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Petitioner	G.V. [Signature]
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**ORDER**

Shri G V Mohan Kumar, counsel for petitioner present and prayed time for filing documents in support of his application. Time extended at request. Put up on 21.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)